

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Dr. R. S. Aravindan, ACS
S. Manjula Devi, ADV For Petitioners No. 1 to 3
For KSR & Co

2. Gobi Vishnu For Respondents

3. Siva Sakthi, P
for Adv. Mr. B. Thanasaj for Respondent

ORDER

On having the Practicing Company Secretary appeared on behalf of Petitioners 1 to 3 stated that pleadings have been completed, at request of the parties, list this matter for hearing on 06.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)